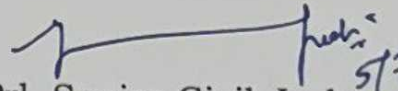


**In the court of the Principal Senior Civil Judge,
Bengaluru Rural District, Bengaluru,
the following cases are posted on
06-07-2021**

Morning Session 11 am to 2 pm	Afternoon Session 2.45 pm to 5.45pm
To hear 1. O.S 1206/2011 2. O.S. 1325/2011 3. O.S. 1493/2012 4. FDP 6/2013 Arguments 5. O.S. 685/2011 6. M.A. 7/2021 Evidence 7. O.S. 565/2011 8. O.S. 838/2011 9. O.S. 1043/2012 10. O.S. 1283/2012 11. O.S. 1451/2012	To hear 1. O.S. 23/2014 2. O.S. 1256/2017 3. Ex 43/2018 4. O.S. 1280/2015 5. O.S.884/2018

Note: Other Cases will be adjourned in the CIS


Prl. Senior Civil Judge,
Bengaluru Rural District,
Bengaluru

Cause list dated 06.07.2021 of I Addl. Senior Civil Judge Court as per new S.O.P dated 21.05.2021.

Sl.No.	Morning Session	Sl.No.	Afternoon
	Hearing		
1.	OS. 497/2005		
2.	OS. 189/2007		
3.	OS. 907/2015		
4.	OS. 1775/2015		
5.	OS. 595/2018		
6.	OS. 337/2019		
7.	OS. 1147/2020		
8.	MC. 6/2021		
	Evidence		
9.	OS. 380/2007		
10.	OS. 1524/2007		
11.	OS. 244/2008		
12.	OS. 1437/2008		
13.	OS. 1579/2008		
	Arguments		
14.	MVC. 366/2015		

Sd/-
C/c I Addl. Senior Civil Judge,

Cause list dated 06.07.2021 of II Addl. Senior Civil Judge Court as per new S.O.P dated 21.05.2021.

Sl.No.	Morning Session	Sl.No.	Afternoon Session
	Hearing		Hearing
1.	MVC. 152/1994	1.	OS. 1414/2016
2.	Ex. 79/2010	2.	OS. 1667/2016
3.	OS. 899/2011	3.	OS. 866/2017
4.	OS. 932/2011	4.	OS. 1403/2017
5.	OS. 1272/2011	5.	OS. 1197/2018
6.	OS. 486/2013	6.	MC. 340/2020
7.	Ex. 38/2013		Orders
8.	OS. 1263/2013	7.	OS. 1024/2021
9.	OS. 58/2016		
10.	OS. 68/2016		
11.	Misc. 48/2016		
12.	OS. 826/2016		
13.	OS. 1105/2016		
14.	OS. 1177/2016		
15.	OS. 1210/2016		

Sd/-
II Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru

In the Court of
III Addl. SENIOR CIVIL JUDGE
Bengaluru Rural District.,
Bengaluru.
Cause List Dated **06.07.2021**
CIVIL CASES

MORNING SESSION	AFTERNOON SESSION
<p><u>EVIDENCE</u></p> <p>1) OS. 1303/2018 2) OS. 309/2019</p> <p><u>HEARING</u></p> <p>3) OS. 156/2006 4) OS. 1540/2006 5) OS. 841/2008 6) OS. 861/2010 7) OS. 1236/2011 8) OS. 6/2018 9) OS. 1210/2018 10) OS. 638/2019 11) MC. 181/2021 12) OS. 1032/2021</p> <p><u>ARGUMENTS</u></p> <p>13) OS. 273/2006 14) OS. 634/2010 15) OS. 959/2012 16) OS. 1778/2014 17) MA. 44/2016 18) OS. 341/2018</p>	

III Addl. Senior Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE:- All Advocates are requested to strictly follow SOP dated 25.06.2021 issued by the Hon'ble High Court of Karnataka.

Bengaluru Rural District, Bengaluru,
The following cases are posted to **06.07.2021**
V.C link for IVASCJ,BRD,
(<https://meet.jit.si/4ascjrural>)

Morning Session 11 am to 2 pm	Afternoon Session 2.45 pm to 5.45
Arguments 1.O.S.511/2011 2.O.S.1429/2011 3.R.A. 148/2012 4.R.A. 53/2013 5.R.A.25/2013 6. R.A. 134/2013	Arguments 1. R.A.135/2013 2.O.S.1473/2013 3.O.S. 470/2018 4. R.A.65/2018 5.M.A.23/2019 6. M.A. 26/2019
Hearing 1.O.S. 473/2013 2.O.S. 1063/2013 3.O.S. 1235/2018	Hearing 4.O.S.1916/2018 5.O.S.1009/2021
Evidence <u>Morning Session 11 am to 2 pm</u>	
1. O.S. 1191/2009 2. O.S. 1077/2014 3. O.S.147/2016 4. O.S. 1614/2017 5. O.S. 795/2018 6. O.S. 134/2019 7. O.S. 623/2019	

IV ASCJ 05.07.2021
Bengaluru Rural District, Bengaluru

In the court of V Addl. Senior Civil Judge, Bengaluru Rural District, Bengaluru.

Cause List dated 06-07-2021

I Session (Morning)	II Session (Afternoon)
<u>HEARING</u> 1. OS. 1567/2007 2. OS. 446/2012 3. OS. 450/2012 4. OS. 1400/2012 5. OS. 17/2012 6. RA. 54/2021 7. RA. 55/2021 8. OS. 1035/2021	<u>HEARING</u> 1. OS. 49/2015 2. OS.1234/2015 3. OS.1327/2015 4. OS.1545/2015 5. OS. 415/2016 6. REV. 2/2016 7. MA. 42/2021 8. OS. 938/2021
<u>EVIDENCE</u> 9. OS. 766/2007 10.OS. 588/2008 11.OS. 1313/2008 12.OS. 359/2011 13.OS. 215/2012 14.OS. 1009/2012	<u>EVIDENCE</u> 9. OS.206/2015 10.OS. 231/2015 11.OS. 311/2015 12.OS. 314/2015 13.OS. 315/2015 14.OS. 316/2015
<u>ARGUMENTS</u> 15.OS. 1286/2008	<u>ARGUMENTS</u> 15.OS. 1346/2012

Sd/-
V Addl. Sr. Civil Judge,
Bengaluru (R) Dist., Bengaluru.

**In the court of VI Addl. Senior Civil Judge, Bengaluru Rural District,
Bengaluru.**

Cause List dated 06-07-2021

I Session (Morning)	II Session (Afternoon)
<u>HEARING</u>	<u>HEARING</u>
1. OS. 1605/2006	1. OS.1425/2008
2. OS.2007/2006	2. OS. 1453/2008
3. OS. 2825/2006	3. OS. 1533/2008
4. OS. 554/2007	4. OS. 250/2009
5. OS. 718/2007	5.OS. 412/2009
6. OS. 722/2007	6.OS. 589/2009
7. OS. 774/2007	7. OS. 642/2009
8. EX. 52/2007	8. OS. 668/2009
9. OS. 937/2007	9. OS. 692/2009
10. OS. 1375/2008	10. OS. 719/2009
11. OS. 1044/2021	
12. OS. 1261/2011	
<u>EVIDENCE</u>	<u>ORDERS</u>
13. OS. 240/2012	11. OS. 1130/2011
14. OS. 246/2012	12. EX. 24/2012
15. OS. 870/2012	13. OS. 982/2021
	14. OS. 990/2021
	15. OS. 996/2021

Sd/-
VI Addl. Sr. Civil Judge,